

HIGH COURT OF MADRAS - MADURAI BENCH

SITTING ARRANGEMENT - From 03.07.2017

	HON'BLE JUDGES	SUBJECT
1	K.K. Sasidharan, J and G.R. Swaminathan, J	Public Interest Litigation (Admission, Interim Applications and Final Hearing) Admission and Hearing of Writ Petitions relating to unauthorized constructions, Encroachment, Debt Recovery Tribunals, Debt Recovery Appellate Tribunal Admission and Hearing of Writ Appeals relating to Industrial Laws, Labour & Service, All Tax Matters other than Central Excise and Customs, Co-operative Societies, Electricity. Appeals against awards of MACTs to be heard by Division Bench. Appeals under Tax Laws to be heard by Division Bench except Appeals under Central Excise and Customs Laws. Criminal Contempt Applications and Contempt Appeals
1a	K.K. Sasidharan, J	After Division Bench work - Old Civil Revision Petitions and Old Applications under Article 227 of Constitution of India (up to the year 2010)
1b	G.R. Swaminathan, J	After Division Bench work - old Civil Miscellaneous Appeals to be heard by single Bench (up to the year 2010)
2	M.M. Sundresh, J and N. Sathish Kumar, J	Writ Appeals relating to Education, Customs and Central Excise, Land Acquisition, Land Revenue, Agriculture Marketing, Land Tenancy, Mines and Minerals, Forest, Urban Land Ceiling, Prohibition and Excise, Criminal Appeals to be heard by Division Bench and First Appeal Suit to be heard by Division Bench. Habeas Corpus Petitions
2a(i)	M.M. Sundresh, J	After Division Bench Work - Second Appeal from the year 2011 to 2013
2a(ii)	M.M. Sundresh, J	Every Friday at 2.15 P.M., - Contempt Petitions pending with the Single Bench matters relating to the Judges who have demitted office.

2b	N. Sathish Kumar, J	After Division Bench Work - Old Second Appeals up to the year 2010
3	T. Raja, J	Writ Petition Admission - Labour , Service, MV, MV Tax, Tax (Income Tax, Sales Tax & all other Tax matters), Cinema & Co-operative, EB, Adjourned Admission, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014)
4	Pushpa Sathyanarayana, J	Second Appeal - Admission Second Appeals from the year 2014 - All Stages
5	R. Mahadevan, J	Writ Petition Admission - Gen. Misc., Education, Customs and Central Excise, Land Acqisition, Local Authority, Agricultural Produce Marketing, Land Revenue, Land Tenancy, Mines and Minerals, Industries, Forest, Urban Land Ceiling, Prohibition and Excise, Adjourned Admisison, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014)
6	V. Bharathidasan, J	Criminal Appeal & Criminal Revision - Admission & Final hearing, Admission & Final hearing in CBI & Prevention of Corruption Act Cases (Criminal Appeal, CriminalRevision, Criminal Original Petition(u/s.482 of Cr.PC), Writ Petition (Crl.PC))
7	S.S. Sundar, J	Criminal Original Petition (u/s.482 & 407 of Cr.P.C), Writ Petition (Cr.PC) - Admission & Final hearing
8	J. Nisha Banu, J	Civil Miscellaneous Appeals,Civil Miscellaneous Second Appeals, Transfer Civil Miscellaneous Petitions and Company Appeals - Admission & Final hearing & Writ Petitions(up to the year 2013) - All Stages
9	A.M.Basheer Ahamed, J	Anticipatory Bail and Bail Applications

10	T. Ravindran, J	Civil Revision Petitions - Admission and Final hearing First Appeal Suit - All Stages
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Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases
- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis
- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//